

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ), CHENNAI
MEMORANDUM OF APPEAL**

Appeal No. 02 of 2021 (SZ)

Between

M/s. Western India Cashew Company Pvt Ltd
Rep by its Director Mr. Harikrishnan R. Nair,
No.54/29, A to G, Kesavapuram,
Thiruvattar & Post,
Kanyakumari District-629177.

... Appellant

And

The Chairman,
Tamil Nadu Pollution Control Board,
No. 76, Mount Road, Guindy,
Chennai - 600 032 and 6 others.

... Respondents

ADDITIONAL TYPESET OF PAPERS

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This is to certify that the documents filed in the typed set are true copies of the Originals.

15

Dated at Chennai, this the 15 day of March, 2021.


Counsel for the Appellant

SL No	Date	CRN No	Split	Total
1	27.11.2018	22232	Arrears 2018-2020	12,100.00 <u>11,200.00</u> <u>23,300.00</u>

SL No	Date	CRN No	Split	Total
2	07.03.2019	22308	Advance 2018-2020	11,200.00 <u>11,200.00</u>

SL No	Date	CRN No	Split	Total
3	10.09.2020	36643	2018-2020 2020-2022	11,200.00 <u>11,200.00</u> <u>22,400.00</u>

TAMILNADU POLLUTION CONTROL BOARD



OFFICE OF : AEE (ng)

OFFICE CODE : 5 1 8

DOC. TYPE :

CODE :

CASH RECEIPT NO. 29597

Date : 19/12/05

ACCOUNTS				S L.			

Received from Mr. Westcott India Cashew Co (P) Ltd
Ponnuvattar

the sum of Rupees Three thousand five hundred only

in Cash by D.D./ Pay Order/ Banker's Cheque No. 102255 date 19/12/05

drawn on ICICI Bank Payable at N/A

towards Cess/Cost of Application/Consent Fee for Air/Water/Analysis fees/AAQS /
VEM Test Fees/ others

Rs. 3500/-

[Signature]
 Signature
 Designation
 Kapurthala, District of Madhavaram

TAMILNADU POLLUTION CONTROL BOARD



OFFICE OF : A.E.E. (u) /

OFFICE CODE : 5 1 8

DOC. TYPE :

CODE :

CASH RECEIPT NO. 17852

Date : 6/10/06

ACCOUNTS				S.L.			

Received from M/s. Western India Cement Ltd. Thiruvallur

the sum of Rupees Two thousand nine hundred only

in Cash by D.D./ Pay Order/ Banker's Cheque No. 102205 date 26.9.06

drawn on DEBIT BANK Payable at Ng

towards Cess/Cost of Application/Consent Fee for Air/Water/Analysis fees/AAQS /

VEM Test Fees/ others

Rs. 2900/-

[Signature]
ASSISTANT ENVIRONMENTAL ENGINEER
 Tamil Nadu Pollution Control Board
 Kanyakumari District at Nagercoil

3

AMILNADU POLLUTION CONTROL BOARD

FIVE



OFFICE OF : AAET NG

OFFICE CODE : 5 1 8

DOC. TYPE :

CODE :

CASH RECEIPT NO. 21460

Date : 1/8/08

ACCOUNTS					S.L.				

Received from Mr. Western India Cashew Co. Pvt. Ltd.
Thiruvattar

the sum of Rupees Two thousand nine hundred only

in Cash by D.D./ Pay Order/ Banker's Cheque No. 26,004.1 date 29/5/08
drawn on PSB Payable at Nel.

towards Cess/Cost of Application/Consent Fee for Air/Water/Analysis fees/AAQS /
VEM Test Fees/ others

Rs. 2,900/-

[Signature]
ASSISTANT ENVIRONMENTAL ENGINEER
 Tamil Nadu Pollution Control Board
 Kanyakumari District at Nagercoil

TAMILNADU POLLUTION CONTROL BOARD



OFFICE OF : DEE/NGC
OFFICE CODE :

DOC. TYPE :
CODE :

CASH RECEIPT No: 29255

ACCOUNTS				S.L			

Date: 03/02/11

Received from Western India Gasline C.P. Co
Keserapuram

the sum of Rupees Four thousand four hundred only

in Cash / by D.D / Pay Order / Banker's Cheque No. 216206 dated 02/02/11

drawn on SBI Payable at NGC

towards Cess / Cost of Application / Consent Fee to Air / Water / Analysis fees / AAQS

M Test Fees / others

Rs. 4400

V. S. Govin
District Environmental Engineer
Tamilnadu Pollution Control Board
Nagercoil

TAMILNADU POLLUTION CONTROL BOARD



OFFICE OF DEE/INGL

OFFICE CODE 518

DOC TYPE

CODE

CASH RECEIPT No. 29528

Date 06.05.2011

ACCOUNTS				SL			

NR 765

Received from M/s. Western India Cashew Co. Pvt. Ltd., Thiruvattar, K.K. Dist.

the sum of Rupees Four Thousand Four hundred only.

in Cash / by D.D / Pay Order / Banker's Cheque No. 669913 dated 02.05.2011

drawn on SBI Payable at Nagercoil

towards Cess / Cost of Application / Consent Fee to Air / Water / Analysis fees / AAQS /

*EM Test Fees/others for the year 2011-2012

Rs. 4400/-

for D. V. Sundar
 Signature
 Designation
 Director
 Nagercoil

10

Receipt no. 4340
Dated - 03/05/2012

मूद्रा द्वारा मुद्रित होने पर ही वैध
ISS ONLY IF COMPUTER PRINTED VALID FOR SIX MONTHS ONLY

भारतीय स्टेट बैंक
State Bank of India

₹. 1,00,000/- एवं अधिक के बैंकनोट को अधिकतम दो अधिकतम होने पर ही वैध है।
ATTACHMENTS FOR ₹5, 10,000 & ABOVE ARE NOT VALID UNLESS SIGNED BY TWO OFFICERS

जारी करने वाली शाखा
Issuing Branch: KALKULAM (THUCKALAY)
खेड कोड / CODE No: 00880
Tel No. 04651-250781

मांगद्राफ्ट
DEMAND DRAFT

दिनांक / DATE: 30/04/2012
Key: VEJMIQ
Sr. No: 759114

मांगे जानेपर ON DEMAND PAY AEE ,TNPGB

या उनके आदेश पर OR ORDER

रुपये
RUPEES

FOUR	FOUR	ZERO	ZERO
TENS	HUNDRS	TENS	UNITS

PAISE ZERO ONLY

रु० 4400 पैसे 00

AMOUNT BELOW 4401(4/4)

अदा करें।
मूल्य प्राप्त / VALUE RECEIVED

भारतीय स्टेट बैंक
STATE BANK OF INDIA

अवकाश शाखा / DRAWEE BRANCH: SME BRANCH NAGERCO
खेड कोड / CODE No: 00880
IOI 000238973251 Key: VEJMIQ Sr. No: 759114

प्रमाणित वित्तप्रणाली / AUTHORIZED SIGNATORY
(हस्ताक्षर संख्या / S.S. NO.)

शशांगी राजमनी
G. RAJAMANI
R-8329

⑈ 973251⑈ 00000 2000⑈ 000 239⑈ 16

9
8
7
6
5
4
3
2
1

TAMILNADU POLLUTION CONTROL BOARD



OFFICE OF : BEE/NA

OFFICE CODE : 5 1 8

DOC. TYPE :

CODE :

CASH RECEIPT NO. 49843

Date : 27.09.2013

ACCOUNTS				S.L.			

Received from Western India Cashew Company Pvt Ltd
Shrivattai

the sum of Rupees four thousand four hundred only

in Cash by D.D. / Pay Order / Banker's Cheque No. 449598 Date 27.09.2013

drawn on SBI NSI Payable at NSI

towards Cess / Cost of Application / Consent Fee for Air / Water / Analysis Fees / AAOS /

VEM Test Fees / Others 2013-2014

is Rs 00/-

[Signature]
 District Environmental Engineer
 Tamil Nadu Pollution Control Board
 Nage, Coim

TAMILNADU POLLUTION CONTROL BOARD

Thiruvananthapuram



OFFICE OF : DEE/NW

PCB-765

OFFICE CODE : 5 1 8

DOC. TYPE :

90130

CODE :

CASH RECEIPT NO.

Date: 5.3.2014

ACCOUNTS			S.L.		

Received from Western Idia Cash Co Thiruvattar

the sum of Rupees Four thousand four hundred only

In Cash by D.D. / Pay Order / Banker's Cheque No. 990972 Date 24.02.14

drawn on SBI Kakkulam Payable at NCB

towards Cess / Cost of Application / Consent Fee for Air / Water / Analysis Fees / AAOS /

VEM Test Fees / Others Advance

Rs 4400/-

[Signature]
 District Environmental Engineer
 Tamil Nadu Pollution Control Board
 Nagarcovil

F-765



TAMIL NADU POLLUTION CONTROL BOARD

OFFICE OF: DEE/NGCL

DOC TYPE:

OFFICE CODE: 518

CODE:

CASH RECEIPT NO. 17660

ACCOUNTS				S.L.			

Date: 21/03/2017

Received from Western India Cashew Co., Thiruvattar

the sum of Rupees Eleven thousand Four hundred only

in cash / by D.D./ Banker's Cheque No. 749998 dated 15/03/2017

drawn on S.B.F. Thudalay Payable at Nagercoil

towards cess / EMD / SD / Consent Fee to Air / Water / Analysis fees / AAQS / VEM Test Fees / ETI / others

Rs. 11400/-

[Signature]
 DISTRICT ENVIRONMENTAL ENGR
 TAMILNADU POLLUTION CONTROL BOARD
 NAGERCOIL Seal



TAMIL NADU POLLUTION CONTROL BOARD

OFFICE OF: DEE/NTL

DOC TYPE:

OFFICE CODE: 518

CODE:

CASH RECEIPT NO. 22232

Date: 27/11/2018

ACCOUNTS					S.L.				

Received from Western India Cashew Co. Kesavepuram, Thuvattar

the sum of Rupees Twenty three thousand three hundred only

in cash / by D.D. / Banker's Cheque No. 004771 dated 27.11.2018

drawn on SBI, Thuckalay Payable at Nagaur

towards Cess / EMD / SD / Consent Fee to Air / Water / Analysis fees / AAQS /

MEM Test Fees / ETI / Other Amount - Rs. 12100/-

2018-20 - Rs. 11200/-

Rs. 23300/-

[Signature]
 DISTRICT ENVIRONMENTAL & ENGINEER
 TAMILNADU POLLUTION CONTROL BOARD,
 NAGERCOIL



TAMIL NADU POLLUTION CONTROL BOARD

P. 765

15

OFFICE OF: DEE/PCB

DOC TYPE:

OFFICE CODE: 518

CODE:

CASH RECEIPT NO. 22308

ACCOUNTS				S.L.			

Date: 13.03.2019

Received from Western India Cashew Co. Pvt. Ltd. Thiruvananthapuram

the sum of Rupees Eleven thousand two hundred only

in cash / by D.D. / Banker's Cheque No. 005425 dated 07.03.2019

drawn on SBI Thuckalay Payable at Nagercoil

towards Cess / EMD / SD / Consent Fee to Air / Water / Analysis fees / AAQS /

Test Fees / ETI / Other Advance

Rs. 11200/-

[Signature]
 13/3/19
 DISTRICT ENVIRONMENTAL ENGINEER
 TAMILNADU POLLUTION CONTROL BOARD
 NAGERCOIL.

O/o
T/

TAMIL NADU POLLUTION CONTROL BOARD



OFFICE OF: DEE/NGL

DOC TYPE:

OFFICE CODE: 518

CODE:

CASH RECEIPT NO. 36643

ACCOUNTS				S.L.			

Date: 10/09/2020

Received from Western India Cashew Company Pvt. Limited
Kesavapuram, Thiruvattar

the sum of Rupees Twenty Two thousand Four hundred only

in cash / by D.D. / Banker's Cheque No 514753 dated 08/09/2020

drawn on SBI, Thuvakalay Payable at Nagercoil

towards Cess / EMD / SD / Consent Fee Air / Water / Analysis fees / AAQS /

EM Test Fees / ETI / Other 2018-20, Demand

Rs. 22400/-

[Signature]
 DISTRICT ENVIRONMENTAL ENGINEER
 TAMILNADU POLLUTION CONTROL BOARD
 NAGERCOIL.



TAMILNADU POLLUTION CONTROL BOARD

From
Tmt. M.Vijayalakshmi, M.E., MBA.,
Joint Chief Environmental Engineer (M)i/c,
Tamil Nadu Pollution Control Board,
32,33,A/3,Rajarajeshwari Nagar,
Perumalpuram,
Tirunelveli.

To
The Managing Director,
M/s. Western ^{INDIA} Cashew Co Pvt Ltd.,
No. 54/29, A TO G,
Kesavapuram, Thiruvattar (Post),
Thiruvattar Village,
Kalkulam Taluk,
Kanyakumari District.

Letter No. JCEE (M)/TNPCCB/TNV/F.No. Ind-69/2021 dt: 26.02.2021

Sub : TNPCCB – O/o. JCEE(m) – Tirunelveli - Industries – M/s. Western ^{INDIA} Cashew Co Pvt Ltd., – Requested to attend Personal Hearing – Reg.

Ref : Memo No: TNPCCB/F.008691/Law/LA-111/NGT/2017 Dated: 16.02.2021.

With reference to the above, you are hereby requested to attend personal hearing at O/o. JCEE(M), TNPCCB, Tirunelveli on 03.03.2021 at 11.00AM along with related records failing which appropriate action will be initiated as per law.

The receipt of the letter may be acknowledged.

6-2021/26/21/2021
Joint Chief Environmental Engineer (M)i/c,
Tamilnadu Pollution Control Board,
Tirunelveli.

Copy to

The DEE, TNPCCB, Nagercoil

With a request to attend the meeting with relevant file.



TAMILNADU POLLUTION CONTROL BOARD

From

Er. M. Vijayalakshmi, M.E.,MBA.,
Joint Chief Environmental Engineer (M) i/c,
Tamil Nadu Pollution Control Board,
32,33,A/3, Rajarajeswari Nagar,
Perumalpuram,
Tirunelveli – 627 007.

To

The Member Secretary,
Tamil Nadu Pollution Control Board,
76, Mount Salai,
Guindy,
Chennai – 600 032.

Letter No. JCEE (M) / TNPCB/ TNV/ F. INDUST 69 / 2021. Date : 03.03.2021.

Sir,

Sub : TNPCB – O/o. JCEE(M) – Tirunelveli – Minutes of Personal Hearing conducted with the Senior Manager (Human Resources) of the unit M/s. Western India Cashew Company Ltd., S.F. No. 717 / 10-B, 718 / 1-B, Kesavapuram, Thiruvattar Village, Kalkulam Taluk (Now Thiruvattar Taluk), Kanniyakumari District – Submitted – Reg.

Ref : Board’s Memo. No. TNPCB / F.008691 / LAW / LA-III / NGT / 2017.
Dt. 16.02.2021.

With reference to the Board’s memo cited, Personal Hearing was conducted on 03.03.2021 with the Senior Manager (Human Resources) of the unit M/s. Western India Cashew Company Ltd., S.F. No. 717 / 10-B, 718 / 1-B, Kesavapuram, Thiruvattar Village, Kalkulam Taluk (Now Thiruvattar Taluk), Kanniyakumari District.

I submit herewith a copy of the Minutes of Personal Hearing conducted by Joint Chief Environmental Engineer (M) (i/c), Tirunelveli, for favour of kind information, please.

G. Aravindhan 3/3/2021
Joint Chief Environmental Engineer (M) (i/c),
Tamil Nadu pollution Control Board
Tirunelveli

Copy to

- 1) The Director, unit M/s. Western India Cashew Company Ltd., No. 54 / 29, A to G, Kesavapuram, Thiruvattar and Post, Kanniyakumari District – 629 177.
- 2) The District Environmental Engineer, Tamilnadu Pollution Control Board, Nagercoil, for information.

**MINUTES OF PERSONAL HEARING CONDUCTED WITH THE UNIT OF
M/S. WESTERN INDIA CASHEW COMPANY LTD., S.F. NO. 717/10-B, 718/1-B,
THIRUVATTAR VILLAGE, KALKULAM TALUK (NOW THIRUVATTAR TALUK),
KANAIYAKUMARI DISTRICT AT THE OFFICE OF JCEE(M), TNPCB,
TIRUNELVELI ON 03.03.2021 AT 11.00 AM.**

Present:

1. Tmt. M. Vijayalakshmi,
Joint Chief Environmental Engineer (M) (i/c),
Tamilnadu Pollution Control Board,
Tirunelveli.
2. Thiru T. Kannan,
Environmental Engineer,
O/o Joint Chief Environmental Engineer (M),
Tamilnadu Pollution Control Board,
Tirunelveli.
3. Tmt S.V. Kalaivani,
Assistant Environmental Engineer,
O/o District Environmental Engineer,
Tamilnadu Pollution Control Board,
Nagercoil.
4. Thiru Anesh D Nair,
Senior Manager (Human Resources),
M/s. Western India Cashew Company Ltd.

At the outset, Joint Chief Environmental Engineer (M), Tirunelveli welcomed the unit officials and the JCEE(M) informed about the purpose of the meeting and requested the unit representative to express their grievances / views.

In this regard, the unit representative, Thiru Anesh D Nair, Senior Manager, Human Resources, informed the following:

- i) The unit has completed the installation of the Effluent Treatment Plant and furnished its completion report vide their Letter Dt. 14.12.2020 along with the photographs showing the components of Effluent Treatment Plant including the RO Plant.

In this regard, the JCEE (M) informed that the proposals submitted by the unit reveals that the unit has provided the following components such as 1) Primary Collection 2) Chemical Clarification and 3) Filtration. However, the unit has not furnished the details of sludge drying beds provided in the ETP. Hence, the unit was requested to furnish the detailed project report along with design of the ETP components including photographs of all the civil structures provided.

- ii) The JCEE (M) requested to express the views of the unit with regard to the remittance of Environmental Compensation of Rs.1,81,250/- In this regard, the unit official informed that the unit is ready to remit the Environmental Compensation imposed by

- 21
- iii) The unit official informed that the unit has provided the ETP and also filed application for fresh Consent of the Board. Hence, the unit requested to issue Consent and also to restore the power supply to the unit. The unit official also informed that the unit has filed an appeal challenging the closure order before the Hon'ble NGT, Chennai and the same will be withdrawn.

In this regard, the JCEE (M) instructed the unit to furnish the compliance report on the points mentioned in the closure order so that a detailed report could be submitted to the Board so as to file a status report before the Hon'ble NGT, Chennai in O.A. No. 49 of 2017 after verification.

Further, the JCEE(M) also informed that the issue of Consent followed by revocation of closure order may be considered based on the orders of Hon'ble NGT, Chennai in O.A. No. 49 of 2017 and also on the orders of Hon'ble NGT, Chennai in Appeal No. 2 of 2021.

Thus the meeting came to an end.

6-2021 8/3/2021
Joint Chief Environmental Engineer (M) (i/c),
Tamilnadu Pollution Control Board,
Tirunelveli.

To

The Director,
M/s. Western India Cashew Company Private Limited,
No. 54/29,
A to G, Kesavapuram,
Thiruvattar and Post,
Kanniyakumari District - 629 177.

Copy submitted to the Member Secretary, TNPC Board, Chennai, for kind information, please.

Copy to the District Environmental Engineer, TNPC Board, Nagercoil for information and further follow up action.



Date: 05.03.2021

To,

The District Environmental Engineer
Tamil Nadu Pollution Control Board
Nagercoil.

Ref: Hearing attended at Joint Chief Environmental Engineer TNPCB office on dated 03.03.2021, Tirunelveli, through notice vide no. JCEE(M)/TNPCB/TNV/F.No.Ind-69/2021 dated 26.02.2021 received to us.

Sub: Submission of documents suggested in the mentioned hearing & request for issuance of renewal of consent & re-storage of electricity power supply to our unit- M/s Western India Cashew Co. Pvt Ltd, Sy. No 717/10-B, & 718 /1-B. Thiruvattar Village, Kalkulam Taluk, Kanyakumari District.

Respected Sir,

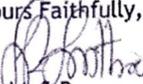
As mentioned in the subject & references above, we are hereby submitting the following documents & our statement as demanded by JCEE, TNPCB office, Tirunelveli in the hearing conducted at the concerned office on 03.03.2021.

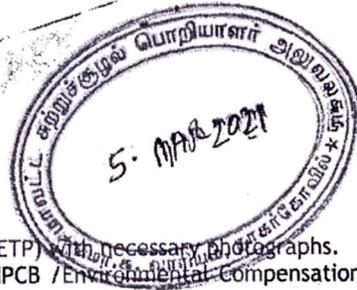
1. Detailed project report of the Effluent Treatment Plant (ETP) mentioning effluent characteristics, Process Flow Diagram, briefly describing the treatment process, ETP Layout, ETP Civil Drawing with the structure/component storage capacity & measurements alongwith photographs of ETP unit.
2. Demand draft for Rs. 1,81,250 (One Lakh Eighty-One Thousand Two Hundred & Fifty Only) favoring TNPCB /Environmental Compensation Fund, Chennai towards Environmental Compensation charges as per demand.
3. We would like to mention that we are ready to withdraw the appeal no. 02/2021(SZ) & I.A No.05/2021(SZ) filed with the Honorable National Green Tribunal, Chennai subject to issuance of renewal of consent & restoration of electricity power connection to our unit at Thiruvattar.

We hope that the above submitted documents suffice your requirements & we further request to grand us the consent renewal & restoration of power supply to our above said unit at the earliest.

Thanking You,

Yours Faithfully,


Sethu S.R.
Manager-Operations



Encl a/a:

1. Detailed Project Report of Effluent Treatment Plant (ETP) with necessary photographs.
2. D.D amounting to Rs. 1,81,250 drawn in favor of TNPCB /Environmental Compensation Fund, payable at Chennai. Dated 04.03.2021 vide no.515352

C.C to:

1. Joint Chief Environmental Engineer, TNPCB, Tirunelveli.
2. Chairman, TNPCB, Chennai.

WESTERN INDIA CASHEW COMPANY PVT. LTD.

No.12-59, Kesavapuram, Thiruvattar and Post, Kanyakumari District.

E-mail: prod_tvr@indiancashews.com Ph: 04651 - 282253

Registered Office: No.88, IInd Floor, R.P. Towers, Coimbatore Road, Pollachi - 642 002.
Taxation Cell No.: 7/520 B, Thrikkakkara P.O., Kakkanad, Ernakulam Dist., Pin. 682 021.

**DESIGN, SUPPLY & COMMISSIONING OF 500 LPD
EFFLUENT TREATMENT PLANT (ETP) at
M/S WESTERN INDIA CASHEW CO PVT LTD.,
S.No. 717/10-B & 718/1-B
KESAVAPURAM, THIRUVATTAR VILLAGE,
KALKULAM TALUK,
KANIYAKUMARI DIST-629177**

PROJECT REPORT



NO 7, SUBBAIAH COLONY KK NAGAR, MADURAI - 625020.

Part A: Technical Information

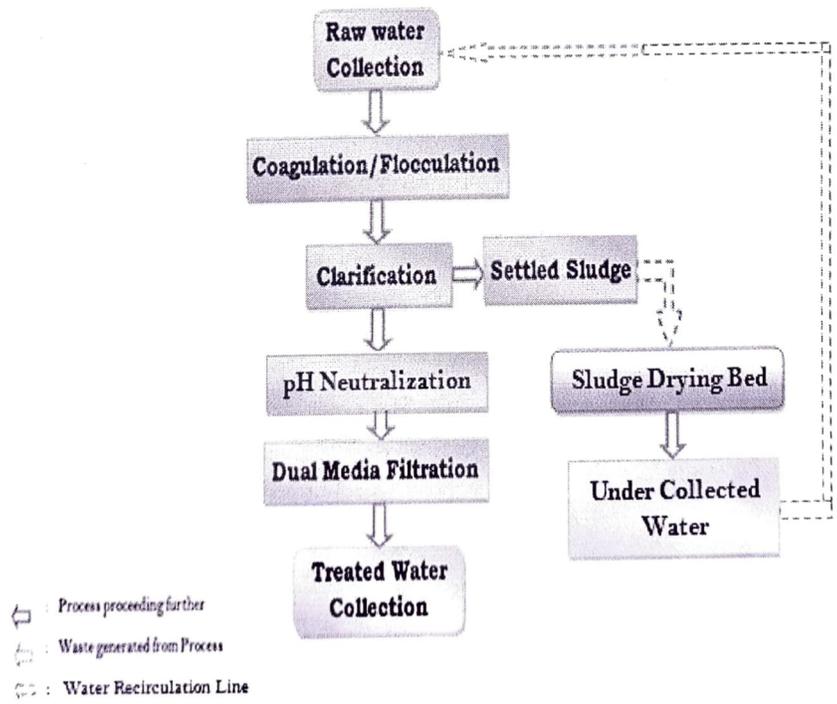
A1- Effluent Characteristics:

The effluent to be treated has the following characteristics. The Treatment scheme given below is meant to treat the raw waste water matching the TNPCB standards for the discharge of treated effluent into the 'Inland Surface Waters'.

S.No	Parameters	Unit	Values in Sample	Tolerance Limit as per TNPCB Standards
1.	BOD ₅	mg/L	193	30
2.	COD	mg/L	600	250
3.	O&G	mg/L	6	10
4.	TSS	mg/L	468	100
5.	TDS	mg/L	864	2100
6.	pH @ 25° C	-	4.47	5.5 – 9.0
7.	Chlorides (as Cl)	mg/L	400	1000

A2 - Process Flow Diagram:

The Treatment scheme will be as given below.



A3 – Treatment of Effluent:

STAGE 1:

The water which utilized for boiling cashews reaches the collection tank. After that, the collected raw waste water will be taken to further process of '*Coagulation/Flocculation*'.

STAGE 2:

The pre-treated water will be further dosed with chemicals in the *Reaction tank* in order to reduce the pollutant loads such as Total Suspended Solids (TSS) and Total Dissolved Solids (TDS) present in primarily treated water. *Alum* enhances Coagulation. *Polyelectrolyte* improves *settling* of sludge in '*Clarifier*'. The settled sludge will be collected at the hopper bottom of clarifier and passed on to the '*Sludge Drying Bed*' to make '*Dry Sludge Cakes*' which are to be disposed off. The clarified water at the top of clarifier will be decanted and fed into '*Filter Feed Tank*' where it will be dosed with *Hypo* for *Neutralization*.

STAGE 3:

The water from '*Filter Feed Tank*' will be passed into '*Dual Media Filter (DMF)*' in order to filter out mild TDS, turbidity, other smaller particles and to control *odor*. This filter passed water will be free from contaminants and can be let into Inland surface waters which comply with the TNPCB norms.

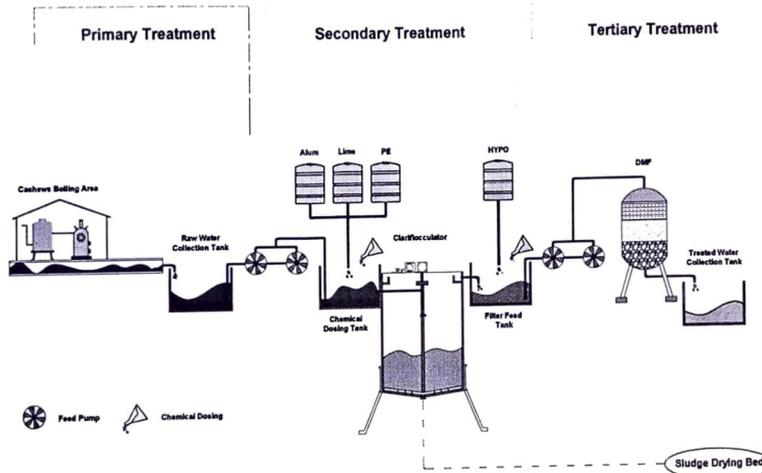
A4 – Components in ETP:

S.No	Name of the Structure / Component	Storage Capacity / Size	Usage	Construction Type/ Placement
1.	Raw Water Tank	4' x 4' x 4' / 1500 liters	Raw Water Collection	Above the ground
2.	Lime	-	Coagulation	-
3.	Alum	-	Flocculation	-
4.	Poly	-	Improving Sludge Density	-
5.	Hypo	-	pH Neutralization	-
6.	Chemical Reaction Tank	Dia- 507mm Height – 874mm / 200 liters	Mixing of Effluent water with chemicals	Above the ground
7.	Clarifier Tank	4' x 4' x 7' / 2000 liters	Separation of Sludge supernatant Water	Above the ground
8.	Filter Feed Tank	Dia- 838 mm Height – 812mm / 500 liters	Storage of Clarified water to supply the filters	Above the ground
9.	Media (Silex, Pebbles & Carbon)	-	-	-
10.	Dual Media Filter	Dia- 406 mm Height-1651 mm	Removal of Suspended impurities, Turbidity & Odor Control	Above the ground
11.	Treated water Collection Tank	Dia- 838 mm Height – 812mm / 500 liters	Storage of Treated Water	Above the ground
12.	Sludge Drying Bed	8' x 11' x 1.25'	Drying of Sludge	On the Ground

EFFLUENT TREATMENT SCHEME FOR RAW CASHEW NUT BOILED WATER

Client: WESTERN INDIA CASHEW CO PVT LTD.,
KESAVAPURAM, THIRUVATTAR

Capacity: 0.5 KLD



Authorized Signatory

For Athnav Enviro Solutions

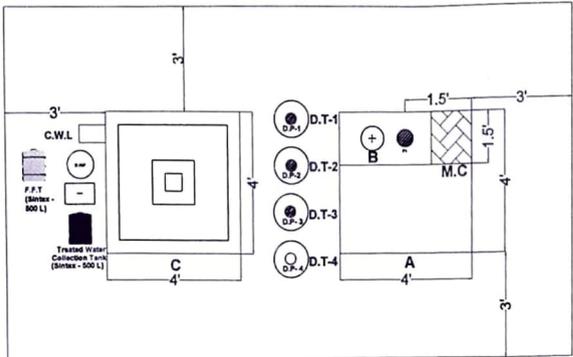


ATHNAV ENVIRO SOLUTIONS
CULTURING CHEMISTRY

7, Subbalah Colony, KK Nagar, Madurai - 20
athnavenviro@gmail.com 0452 - 4376211 +91-95979 89211

CIVIL DRAWING - EFFLUENT TREATMENT SCHEME FOR RAW CASHEW NUT BOILED WATER

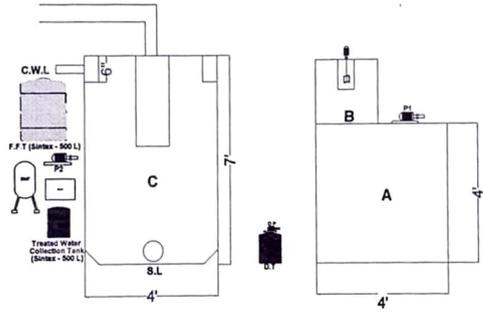
PLAN - TOP VIEW



- A : RAW WATER TANK
- B : REACTION TANK
- C : CLARIFIER
- D.P : DOSING PUMP
- D.T : DOSING TANK
- C.W.L : CLARIFIED WATER LINE
- S.L : SLUDGE LINE
- F.F.T : FILTER FEED TANK
- D.M.F : DUAL MEDIA FILTER
- P : FEED PUMP
- M.C : MANHOLE COVER
- S.D.B : SLUDGE DRYING BED

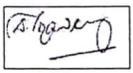
CAPACITY : 0.5 KLD
PROCESS : CHEMICAL STABILIZATION AND FILTRATION
CLIENT : WESTERN INDIA CASHEW CO. PVT. LTD., KESAVAPURAM, THIRUVATTAR.

ELEVATION - FRONT VIEW



CONTACT : 95979 - 89211
 0452 - 4376211
WEBSITE : www.athnavenviro.com
ADDRESS : No.7, Subbaiah Colony, K.K.Nagar, Madurai - 625 020.



Authorized Signatory

 For Athnav Enviro Solutions

भारतीय स्टेट बैंक
State Bank of India
BRANCH: KALKULAM (THUCKALAY)
BRANCH CODE No. 00988
TELEPHONE No. 04661-26079

मांगद्वारपत्र
DEMAND DRAFT

Key: PDGES
Sr. No: 79068

0 4 0 3 1 2 0 1 2 1
D D M M Y Y

पैसे जमाकर THE PC ENVIRONMENTAL COMPENSATION FUND

ON DEMAND PAY
रुपये RUPEES One Lakh Eighty One Thousand Two Hundred and Fifty Only

अदा करें

₹

181250.00

DD NO: 14515882
Name of Applicant

Key: PDGES Sr. No: 79068
M/S WESTERN INDIA CASHEW COMP

AMOUNT BELOW 181251(0.05)

रुपय मात्र VALUE RECEIVED

भारतीय स्टेट बैंक

STATE BANK OF INDIA

अदाकर्ता शाखा / DRAWEE BRANCH: CHENNAI MAIN BRANCH
ब्रांच कोड / BRANCH CODE No. 00600

प्राधिकृत हस्ताक्षरकर्ता
AUTHORISED SIGNATORY

शाखा प्रबंधक
BRANCH MANAGER

कम्प्यूटर द्वारा मुद्रित होने पर ही वैध
VALID ONLY IF COMPUTER PRINTED

केवल 3 महीने के लिए वैध
VALID FOR 3 MONTHS ONLY

₹ 1,50,000/- एवं अधिक के लिखत दो अधिकारियों द्वारा इत्यादि होने पर ही वैध है।
INSTRUMENTS FOR ₹ 1,50,000/- & ABOVE ARE NOT VALID UNLESS SIGNED BY TWO OFFICERS

⑈ 5 1 5 3 5 2 ⑈ 00000 2000⑈ 0005 1 4 ⑈ 1 6

SBI

Branch: Kalkulam

04/03/2021

DD/BC APPLICATION FORM

Name of Applicant: Western India Cashew Co (P) Ltd

Payee Name: INPCB - Environmental Compensation

Fund: Payable at Chennai

	₹	P.
Amount	81,250	
Exchange	7.28	
Out of Packet Exp.		
Total	81,250	

Amount (in words) One lakh Eighty One Thousand Two Hundred and Fifty Only.

SWO / Passing Officer

भारतीय स्टेट बैंक
State Bank of India
 BRANCH: KANKULAM (THUCKALAYY)
 कोड नं. / CODE No: 00999
 TEL. NO: 04551-250791

मांगद्वारपत्र
DEMAND DRAFT

Key: PIDGES
 ST. No: 75188

0 4 0 3 2 0 2 1
 D D M M Y Y

SESHAASANI/CTS-3010

मांगे अनुसार INFCB ENVIRONMENTAL COMPENSATION FUND

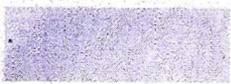
मांगकर्ता का पता

ON DEMAND PAY
रुपये RUPEES One Lakh Eighty One Thousand Two Hundred and Fifty Only

FOR ORDER

अदा करें ₹ 181250.00

ID/000514515352 Key: PIDGES St. No: 75058 AMOUNT BELOW 181251(0/5) ₹ रूपये प्राप्त / VALUE RECEIVED
 Name of Applicant M/S WESTERN INDIA CASHEW/COMP



भारतीय स्टेट बैंक
STATE BANK OF INDIA
 ड्राफ्टकर्ता BRANCH: CHEMNAI MAIN BRANCH
 कोड नं. / CODE No: 00800

प्राधिकृत हस्ताक्षरकर्ता
 AUTHORISED SIGNATORY

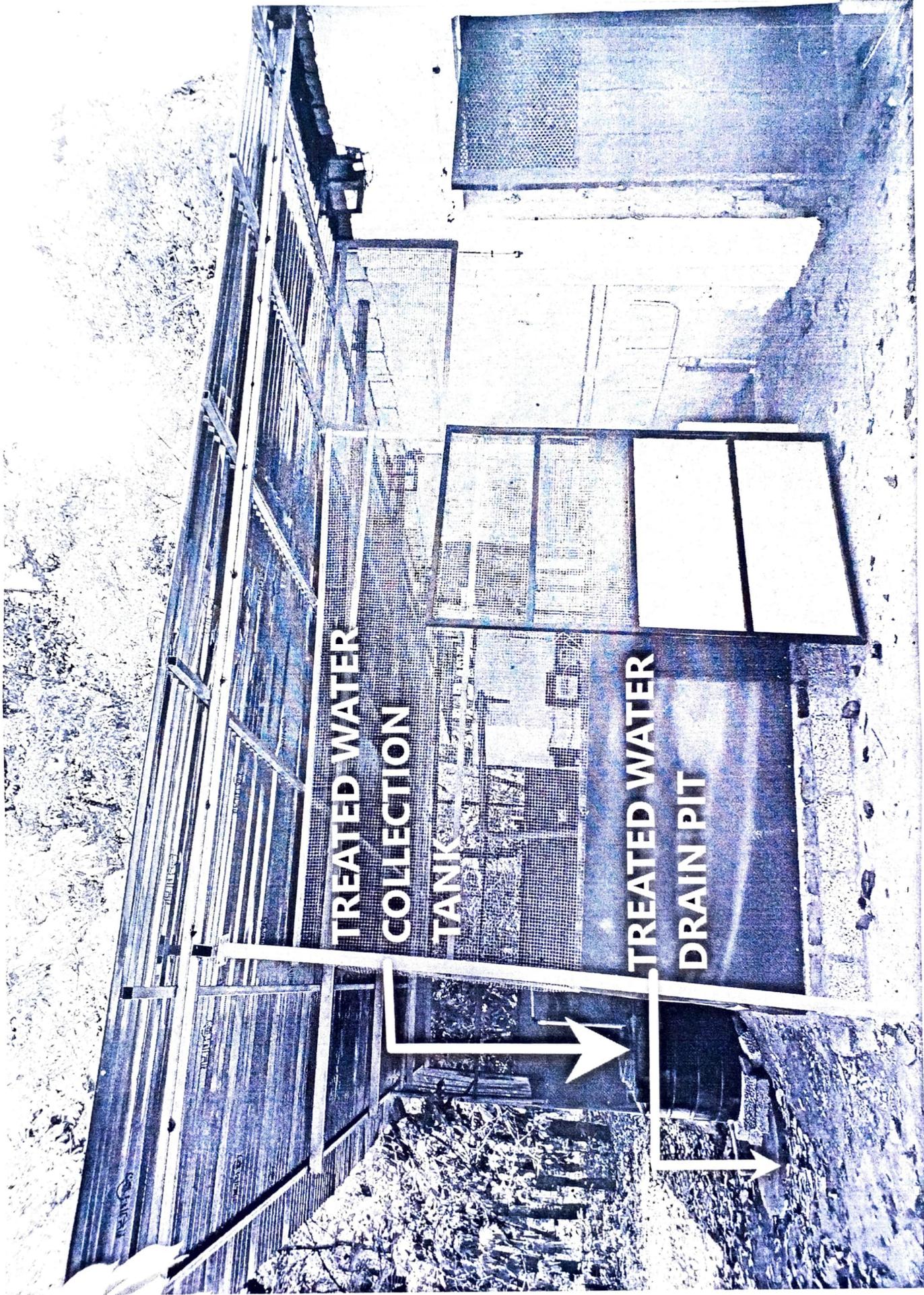
शाखा प्रबंधक
 BRANCH MANAGER

कम्प्यूटर द्वारा मुद्रित होने पर ही वैध
 VALID ONLY IF COMPUTER PRINTED
 केवल 3 महीने के लिए वैध
 VALID FOR 3 MONTHS ONLY

₹ 1,00,000/- एवं अधिक के तिखत में अधिकारियों द्वारा हस्ताक्षरित होने पर ही वैध है।
 INSTRUMENTS FOR ₹ 1,00,000/- & ABOVE ARE NOT VALID UNLESS SIGNED BY TWO OFFICERS

- 9
- 8
- 6
- 5
- 4
- 3
- 2
- 1

⑈ 515352⑈ 000002000⑈ 000514⑈ 16

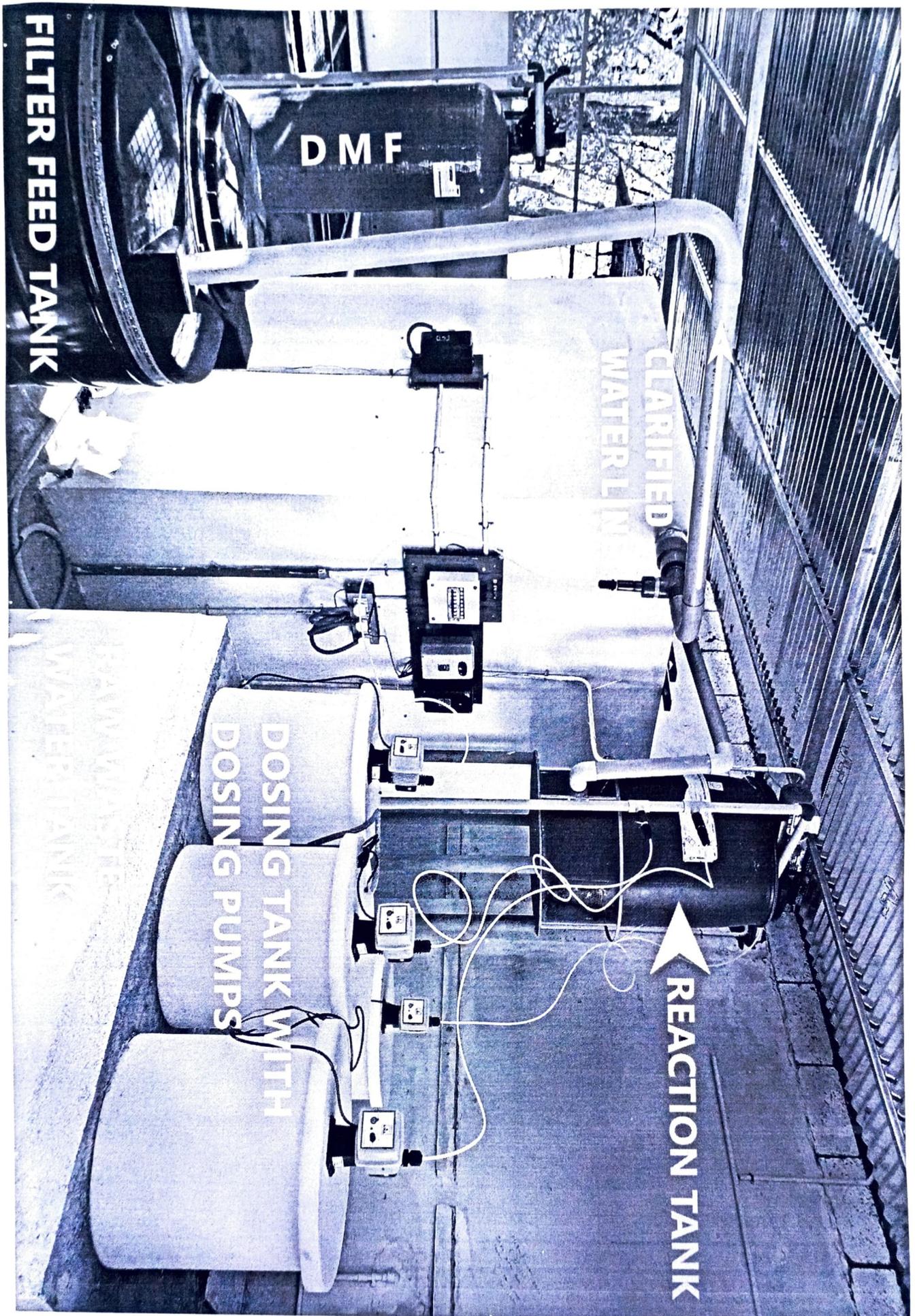


**TREATED WATER
COLLECTION
TANK**

**TREATED WATER
DRAIN PIT**

SLUDGE
DRYING BED





FILTER FEED TANK

DMF

CLARIFIED WATERLINE

REACTION TANK

DOSING TANK WITH DOSING PUMPS

RAW WASTEWATER WATERLINE



DOSING TANKS
WITH DOSING
PUMPS

MANHOLE
COVER

RAW WASTE
WATER TANK

REACTION TANK

CLARIFIER TANK

<Dial 18002666868> <Wear Masks, Stay Safe>



RT611404400IN IVR:8284611404400
RL THIRUVITHANCODE S.O <629174>
Counter No:2,05/03/2021,13:18
To:THE TN POLUTION CB, MOUNT SALAI
PIN:600032, Guindy Industrial Estate S.O
From:WESTERN IND, KESAVAPURAM
Wt:100gms
Amt:45.00(Cash)

<Track on www.indiapost.gov.in>

<Dial 18002666868> <Wear Masks, Stay Safe>



RT611404413IN IVR:8284611404413
RL THIRUVITHANCODE S.O <629174>
Counter No:2,05/03/2021,13:18
To:THE JOINT CHI, TN POLUTION CB
PIN:627001, Tirunelveli H.O
From:WESTERN IND, KESAVAPURAM
Wt:100gms
Amt:45.00(Cash)

<Track on www.indiapost.gov.in>

**BEFORE THE NATIONAL GREEN
TRIBUNAL (SZ), CHENNAI
MEMORANDUM OF APPEAL**

Appeal No. 02 of 2021 (SZ)

Between

M/s. Western India Cashew Company Pvt Ltd
Rep by its Director Mr. Harikrishnan R. Nair,
No.54/29, A to G, Kesavapuram,
Thiruvattar & Post,
Kanyakumari District-629177.

... Appellant

And

The Chairman,
Tamil Nadu Pollution Control Board,
No. 76, Mount Road, Guindy,
Chennai - 600 032 and 6 others.

... Respondents

ADDITIONAL TYPEDSET OF PAPERS

M/s.
**C.K.M. APPAJI,
A. STEPHEN
&
P.MURTHY**

Counsel for the Applicant